

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.11
C.P. (CAA)No.22/BB/2023**

IN THE MATTER OF:

M/s. Danish Steel Cluster Pvt. Ltd.

... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on 08.02.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Ms. B. Chandra

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. In compliance to the Order dated 18.01.2024, Ld. Counsel for the Petitioner has filed an Affidavit in reply to para 4, 6 & 13 of the ROC Report. The same is taken on record.
3. **Order Reserved.**

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

Anishma

**-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)**